

Civil Works in the Korba Fertilizer Project

2124. SHRI L. L. KAPOOR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) names and addresses of the contractors for doing Civil Works in the Korba Fertilizer project;

(b) the value of contract and the actual money paid so far;

(c) how much was paid to the contractors as a result of escalation clause;

(d) the causes which attracted the escalation clause necessitating additional payment; and

(e) details of the works completed so far?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (e). The information is being collected and will be laid on the Table of the House.

Outstanding dues against HOCL, Rasayani and HIL

2125. SHRI L. L. KAPOOR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names and addresses of persons against whom the outstandings of each of the Hindustan Organic Chemicals Limited, Rasayani and Hindustan Insecticides Limited, New Delhi exceed Rs. twenty thousand together with the actual amount due against each person and also the period of such outstandings; and

(b) steps taken to recover these outstandings?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) (a) and (b). The information is being collected and will be laid on the Table of the House.

Outstandings against Indian Drugs and Pharmaceuticals Ltd.

2126. SHRI L. L. KAPOOR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names and addresses of the persons against whom the outstandings of the Indian Drugs and Pharmaceuticals Ltd. exceed rupees twenty thousand together with the actual amount due against each and also the period of such outstandings; and

(b) steps taken to recover these outstandings?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). The information is being collected and will be laid on the Table of the House.

Requirements of Newsprint

2127. SHRI ABDUL AHAD VAKIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the total requirements of news print in the country and how much is imported,

(b) what is the total number of Newspapers dailies, weeklies, fortnightly, published in the country State-wise; and

(c) what is the tonnage of newsprint allotted to his Ministry yearly and cost thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (c). The estimated requirement of imported and indigenous newsprint for 1978-79 is 3.01 lakh metric tonnes, out of which 2.71 lakh mts. is in imported variety.

The Registrar of Newspapers does not receive any physical allotment of either variety of newsprint. The Registrar calculates the entitlement of

the newspaper, for these two varieties of newsprint and also releases the indigenous newsprint quota. The imported newsprint is released by the S.T.C., the canalising agency.

The total approximate value of the aforesaid quantity of 3.01 tonnes of

newsprint is Rs. 109 crores; the value of the imported newsprint would be about 98 crores.

(b) A statement showing the position as on 31-12-1977, upto which date the Annual Returns have been filed with the Registrar of Newspapers, is attached.

Statement

NUMBER OF NEWSPAPERS (STATE AND PERIODICITY-WISE) AS ON THE REGISTER MAINTAINED BY THE REGISTRAR OF NEWSPAPERS FOR INDIA ON 31-12-1977.

State/Union Territory	Dailies	Weeklies	Fort-nightlies.
1	2	3	4
Maharashtra	132	476	174
Uttar Pradesh	138	912	173
Delhi	40	251	177
West Bengal	36	328	195
Tamil Nadu	66	125	145
Andhra Pradesh	43	337	139
Rajasthan	46	347	166
Kerala	93	101	80
Karnataka	80	184	105
Gujarat	33	142	77
Madhya Pradesh	84	285	42
Punjab	29	170	70
Bihar	20	179	49
Haryana	5	102	61
Orissa	11	25	20
Jammu & Kashmir	20	104	12
Chandigarh	5	28	15
Assam	6	36	18
Himachal Pradesh	—	19	14
Pondicherry	—	6	4
Tripura	11	28	2
Manipur	12	3	6

1	2	3	4
Meghalaya	1	16	3
Goa, Daman & Diu	7	6	2
Mizoram	9	10	—
Andaman & Nicobar,	2	2	—
Nagaland	—	3	—
Dadra & Nagar Haveli	—	1	—
TOTAL	929	4225	1749

Donations given by Synthetic, and Chemicals to Political Parties

2128. SHRI SURENDRA BIKRAM: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) to which political parties Synthetics and Chemicals Limited gave donations each year during the last 12 years and why;

(b) were the details of all these donations clearly mentioned in the balance sheet of every year; and

(c) were such donations approved by the Board of Directors of the company?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). A statement giving details of donations made by M/s. Synthetic and Chemicals Limited to various Institutions including Political parties, compiled from the Company's published accounts for the years 1965 to 1977 as filed in the Office of the Registrar of Companies, is enclosed.

(c) This information is being collected from the Company and will be laid on the Table of the House.

Statement

Synthetics & Chemicals Ltd.

Balance Sheet as At.	Donations (Rs.)	Remarks.
1	2	3
31-12-65	57,240	Details not available in the Balance Sheet.
31-12-66	20,000	Do.
31-12-67	25,000	U. P. Congress Committees.
31-12-68	1,282	Details not available in the Balance Sheet.
31-12-69	651	Do.
31-12-70	1,513	Do.
31-12-71	3,56,851	Do.
31-12-72	6,95,943	5 Lakhs to National Defence Fund 1 lakh to Armed Forces Family Welfare Fund. Details for the balance not mentioned in the Balance Sheet ¹